

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:5467
ANSWERED ON:29.04.2013
CLEARANCES TO INFRA PLANS
Reddy Shri Modugula Venugopala

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Government has given approval for more than 1,300 infra plans; and
- (b) if so, the details thereof, State-wise and the parameters adopted therefor particularly in the scheduled areas in Andhra Pradesh?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a)& (b) Ministry of Environment and Forests does not give approval to infra plans. However, as per the provisions of Environment Impact Assessment (EIA) Notification, 2006, environmental clearances are granted to various projects of physical infrastructure such as highways, airports, ports and harbours, special economic zones, etc. based on proposals received from the project proponents. The procedure prescribed under the EIA Notification, 2006 and Coastal Regulation Zone Notification, 1991/2011, including screening, scoping, preparation of EIA Report, conduct of public hearing and appraisal by Expert Appraisal Committee, is followed in granting the clearances. A total of 1235 infrastructure and construction projects, including 76 projects in Andhra Pradesh, were granted clearance by the Ministry of Environment and Forests from September, 2006 to March, 2013. State-wise details are given in Annexure.